

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 164 of 2017 IN
DFR NO. 418 of 2017**

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Sri Murralli M. Baaladev ...Appellant(s)

Vs.

The Karnataka Renewable Energy Development Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) :

ORDER

IA No. 164 of 2017

(Application for condonation of delay in filing)

Issue notice to the Respondents returnable on 15.05.2017. Dasti, in addition, is permitted.

List the matter on **15.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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